

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**  
**(Division Bench)**

**Item No.-509**

IB-1158/ND/2018

IA/4624/2021, IA/1888/2020, IA/675/2022

**IN THE MATTER OF:**

M/s. Modern Credit Pvt. Ltd.

**....Applicant**

**Vs.**

M/s. Dee Ess-Buhin Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC Liq.

**Order delivered on 26.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

For the Liquidator : Mr. Rishi Singhal, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is listed on **31.05.2024.**

**Sd/-**  
**(Court Officer)**